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+ W.P.(C) 12374/2021 & CM APPL. 38907/2021, 4166/2022, 15045/2022, 21419/2022

KANHAIYA MANJHI AND ORS. ..... Petitioners

Through: Ms. Zubeda Begum and Ms Ishita Mohanty, Advocates.

versus

GOVT. OF NCT OF DELHI AND ORS. ..... Respondents

Through: Mr. Pradeep Kumar, Advocate for R-4.

Mr. Manish, Ms. Soumitra Chatterjee and Ms. Sriparna Chatterjee, Advocates for NDMC.

Ms. Hetu Arora Sethi, Additional Standing Cousnel with Mr. Arjun Badarsh, Advocate.

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+ W.P.(C) 13268/2021 & CM APPL. 41873/2021, 6876/2023

MRS. Y ASH SALUJA AND ORS. ..... Petitioners

Through: Ms. Zubeda Begum and Ms. Ishita Mohanty, Advocates.

versus

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS. ..... Respondents

Through: Mr. Yagyawalkya Singh, Assistant Standing Counsel for R-2 & R-3/NDMC.

Mr. Pradeep Kumar, Advocate for R-4.

**CORAM:** 

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 23.03.2023

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List on 25.05.2023.

JYOTI SINGH, J

**MARCH 23, 2023** 

pkv